Annexure-2

Name of the corporate debtor: M/s Sudalagunta Sugars Limited; Date of commencement of CIRP: 20-09-2024 but an order made and received on 25/09/2024: List of creditors as on: 11-10-2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name	Details of claim		Details of claim admitted					Amount of	Amount	Amount of	Amount of	Remarks
No.	of	received							contingent	of any	claim not	claim	if any
	credito	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	admitted	under	
	r	receipt	claimed	of claim	of claim	covered	related	share in		dues, that		verificatio	
				admitted		by	party?	CoC		may		n	
						guarantee				beset-off			
													•

NIL